NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/418/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELECTROMECH MATERIAL HANDLING SYSTEM

INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N. P. Vijay Kumer R. Pereder Vishnu Mohan

Counted for Petitioner

Connel for Respondent

ORDER

Counsel representing both the parties are present. Counsel for respondent stated that the respondent has preferred an appeal on the order passed by the Division Bench in TCP 537/IB/2017. The same is pending before the NCLAT and order is awaited. To avoid conflict of passing order, both the counsel prayed time for making submissions. Time extended at request. Put up on 23.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc